

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 18 of 2021

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Tinku Prasad Saha --- --- Appellant

Versus

Suman Sah -- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant : Mr. Soumitra Baroi, Adv.

02/05.04.2021 Learned counsel for the appellant undertakes to supply second copy of the memo of appeal within this week.

Matter be placed after one week.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/